

12.3.2015

O.A. No. 509/2009

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

In support of call given by Bar Council of U.P. due to brutal murder of an advocate in 9th ADJ/Allahabad, the lawyers of CAT Bar Association has resolved to abstain from judicial work for today. List on 18.3.2015

J. Ch
Member (A)

V.P. Chaudhary
Member (J)

HLS/-

18.3.2015

O.A. No. 509/2009

Hon'ble Sri Navneet Kumar, M(J)
Hon'ble Ms. Jayati Chandra, M(A)

List revised. No one is present on behalf of the applicant Sri S.Verma for respondents

Today, neither there is any request for pass over or for adjournment. It appears that applicant is not interested to pursue his case. The matter pertains to the year 2009. Accordingly, O.A. is dismissed in default.

J Ch
Member (A)

V.P. Agarwal
Member (J)

HLS/-

*OB
represented
Dated 18-3-15
for respondent
26/3/15*